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(b) if so, the details thereof indicating therein the names, cost, present position and the date of completion;

(c) whether all these projects were cleared by Government; if not, the reasons for bypassing the procedure laid down by Government and names of those projects; and

(d) whether finances for all these projects would be made available in the budget for 1996-97, if not, what will be the position of those projects?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHAJRAJ): (a) No, Sir.

(b) to (d) Do not airse.

Timing of Reservation counters at Secunderabad and Hyderabad

1415. SHRI V. HANUMANTHA RAO: Will the Minister of RAILWAYS pleased to state:

(a) what are the steps proposed to be taken to have 24-hour reservation counters at Secunderabad and Hyderabad; and

(b) whether it is a fact that reservation counters at these places are open only during day time?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) and (b) The reservation at Secunderabad and Hyderabad is on computerised Reservation System. The working hours of the reservation counters in the computerised passenger reservation offices on Indian Railways including Secunderabad and Hyderabad are from 08.00 to 20.00 hours, on all week days and from 08.00 hours to 14.00 hours on Sundays. After these hours the computer system has to be utilised for generating accounting reports and performing other critical functions which need to be carried out prior to the opening of reservation on the subsequent day.

Norms for Import of Fertilisers

1416. SHRI JOY NADUKKARA: Will the Minister of CHEMICALS & FERTILIZERS be pleased to State:

(a) what is the quantity of fertilizers iimported during the last three years, yearwise;

(b) whether there are any prescribed norms for the imports;

(c) whether any violation of such norms has come to the notice of the Government; if so, the action taken in this regard; and

(d) what is the proposal to check such violation in future?

THE MINISTER OF. STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA): (a) The quantities of major fertilizers imported during the last three years are given below:— Oty in Lakh tonnes

Year	UREA	MOP*	DAP*
1993-94	28.40	14.28	15.69
1994-95	28.84	18.48	8.25
1995-96	37.82	21.92	14.06

*Figures of imports made after decontrol and decanalisation are only approximations.

(b) All fertilizers distributed for agricultural use in the country are required to conform to norms prescribed in the Fertilizer (Control) Order, 1985 (FCO). Import of urea is canalised while imports of DAP and MOP are decanalised since September '92 and June '93 respectively.

(c) and (d) In the case of imported fertilizers, samples are drawn by the Fertilizers Inspectors of the Central and State Governments and analysed for quality checks in the Central and State laboratories set up for the prupose.

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Based on reports furnished by these agenices, in cases where the imported fertilizers do not meet the specifications, action in accordance with the provisions of the Fertiliser (Control) Order, 1985 read with the Essential Commodities Act, 1955 (ECA), is taken. Besides, in case of urea, which is under Government control, penalty is also imposed on suppliers in accordance with prescribed guidelines. Recently, 11736 MTs of urea discharged from vessel "Sea Venus" at Sagour port was found to be deficient in terms of the particle size specifications. Notice for imposition of penalty has been issued to the canalising agency in this case. In case of other fertilizers covered under the Adhoc Concession Scheme, concession is not admissible on non-standard fertilizers.

The existing provisions of the FCO are adequate. These provisions are, however, reviewed and amended from time to time on need-based considerations,

Administrative Pattern of KVS

1417. SHRI GOVINDRAM MIRI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether KVS follows the administrative pattern of the Central Govern-ment with regard to powers and duties of Superintendents and analogous cadres;

(b) if so, whether it is a fact that powers of Superintendents posted in (1) Kendriya Vidyalayas and (ii) Headquarters and Regional Offices of KVS are different with regard to Annual Confidential Reports; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) powers and duties assigned to various officers depend on the nature of work handled by them. (b) and (c) Yes, Sir. The powers of writing Annual Confidential Reports depend on the hierarchy of officers and channel of Supervision in each set-up

विकलांगों को रेल किरायें में रियायत दिया जाना

1418. प्रो॰ राम बख्श सिंह वर्माः क्या रेल यह बताने की कृत्र करेंगे किः

(क) क्या विकलांगों को रेल किययें में 75 प्रतिशत रियायत दी जाती है:

(ख) क्या यह रियायत सभी श्रेणियों में दी जाती है;

(ग) यदि नहीं, तो इसके बचा कारण है;

(थ) क्या घड सच है कि विकलांगों को राजधानी एवं शताब्दी एक्सप्रैस रेल गाड़ियों कि किराये में कोई रियायत नहीं दी जाती है;

(अ) यदि हो, तो इसके क्या कारण है;

(च) क्या सरकार शताब्दी एवं राजधानी एकसप्रैस रेल गाढ़ियों के किराये में किकलांगों हेतु कोई दियायत देने पर विखार कर रही है; और

(9) पदि हो, तो यह रिपायत कम तक दे दिये आने की संघाषना है?

रेल मंत्रालय में राज्य मंत्री (श्री सतपरल महाराज): (क) जो हो। विकलांग व्यक्तियों को केवल प्रथम, हितीप एवं स्लीपर क्लास में 75% की रियायत दो गई है।

(আ) জী, শর্রী।

(ग) विसीध तंगियों के कारण वा. कू. झैंणयों में किसी भी कौटि के व्यक्ति को रिधायत नहीं दी गई है। अहरहाल, चूंकि प्रथम श्रेणी के सवारी डिब्बों को वा.कू. 2-टियर स्लीपर सवारी डिब्बों में बदला जा रहा है, वे सभो व्यक्ति, जो प्रथम श्रेणी में बदला जा रहा है, वे सभो व्यक्ति, जो प्रथम श्रेणी में रियायत प्राप्त करने के पात्र है, प्रथम श्रेणी के रियायती किराए और दोनों श्रेणियों के वास्तविक किराए के अंतर का भुगतान करके वातानुकूलित 2-टियर श्रेणी में यात्रा कर सकते है।

(घ)ः जी, हां।

(ङ) राजधानी/शताब्दी एक्सप्रेस गाड़ियां सेवा की बेहतर गुणवत्ता और अधिक किराए वाली सहित विशेष कोटि की गाड़ियां है। राजधानी/शताब्दी गाड़ियों की परिचालन/अनुरक्षण लागत भी तुलनात्मक रूप से